

Central Administrative Tribunal  
Principal Bench

O.A.774/2000

New Delhi, this the day of 5th February, 2003

Hon'ble Dr.A.Vedavalli, Member (J)  
Hon'ble Shri Govindan S. Tampli, Member (A)

Chanderamani S/o Shri Jhandu Singh  
R/o : WZ-3738 Sri Nagar,  
Shakur Basti, Delhi-34.

...Applicant

(Present: None)

Versus

Union of India, through

1. The Secretary,  
Ministry of Agriculture,  
Krishi Bhawan, New Delhi-12.

2. The Chief Soil Survey Officer,  
All India Soil & Land Use Survey,  
I.A.R.I. Building, New Delhi-12.

3. The Soil Survey Officer,  
All India Soil & Land Use Survey,  
I.A.R.I. Building, New Delhi-12.

...Respondents

(Present: None)

ORDER(Oral)

By Hon'ble Dr.A.Vedavalli, Member (J)

None for the parties even on the second call.

It is seen that none appeared on behalf of applicant even on an earlier occasion, viz, 6.1.2003.

In the circumstances, it appears that the applicant is not interested in pursuing this OA further.

OA is therefore dismissed for default and non-prosecution.

(Govindan S. Tampli)  
Member (A)

A. Vedavalli  
(Dr. A. Vedavalli)  
Member (J)

/kd/